

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016
APPEAL NO. 138 OF 2016 & IA No. 168 of 2019
APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016
APPEAL NO. 308 OF 2016 AND
APPEAL NO. 209 OF 2017

Dated : 23th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

Haryana Power Purchase Center Appellant(s)
Vs.
Jhajjar Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1

Mr. Nitish Gupta
Mr. Samarth Kashyap
Ms. Sakshi Mehrotra
Mr. Anurag Bansal for R-2

Mr. Shri Venkatesh
Mr. Vikas Maini
Mr. Suhael Button for R-3

APPEAL NO. 138 OF 2016 & IA No. 168 of 2019

Jhajjar Power Ltd. Appellant(s)
Vs.
Uttar Haryana Bijli Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-1

Mr. Nitish Gupta
Mr. Samarth Kashyap
Ms. Sakshi Mehrotra
Mr. Anurag Bansal for R-2

Mr. Shri Venkatesh
Mr. Vikas Maini
Mr. Suhael Button for R-4

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Jhajjar Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Nitish Gupta
Mr. Samarth Kashyap
Ms. Sakshi Mehrotra
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2 & 3

Mr. Shri Venkatesh
Mr. Vikas Maini
Mr. Suhael Button for R-4

APPEAL NO. 308 OF 2016

Jhajjar Power Ltd. Appellant(s)
Vs.
Tata Power Delhi Distribution Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar

Counsel for the Respondent(s) : Mr. Manpreet Lamba
Ms. Priyal Modi
Mr. Nitish Gupta
Mr. Samarth Kashyap
Ms. Sakshi Mehrotra
Mr. Anurag Bansal for R-1
Mr. Shri Venkatesh
Mr. Vikas Maini
Mr. Suhael Button for R-2

APPEAL NO. 209 OF 2017

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Vs.

Jhajjar Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Nitish Gupta
Mr. Samarth Kashyap
Ms. Sakshi Mehrotra
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi
Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1

ORDER

At the request of Respondents, the matter is adjourned for further hearing on **25.09.2019**.

(S.D. Dubey)
Technical Member
kt/pk

(Justice Manjula Chellur)
Chairperson